

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Sathyaganesh

Counsel for Petitioners

[Signature]

Preethi. S. Arasu Representative

Counsel for R1, R2 + R5

[Signature]

ORDER

Counsel representing both the parties are present and prayed time for filing the joint valuation report. Counsel for petitioner stated that the Valuer is yet to discuss with the Valuer appointed by the respondents. Both the counsel are directed to inform the respective Valuers to discuss and file a joint report by the next date of hearing. Time extended at their request. Put up on 17.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc